MONTHLY STATEMENT OF CASES FOR THE MONTH OF JULY, 2021
HIGH COURT OF MEGHALAYA

A

Name of the State/UT		Opening Balance	ance	Institu	Institution during the month	the month	Dispo	Disposal Cases during the	luring the	Closi	ng balance at t	Closing balance at the end of 6/2 Increase or decrease in pendency the month vis a vis previous month more than five years old	% Increase vis a	crease or decrease in pen vis a vis previous month	in pendency month	Dispos	Disposal of cases which ar more than five years old	which are ears old	Penden more t
f	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL
Meghalaya	897	99	996	10	3	13	2	1	3	905	101	1006	%0000	2.02%	1.00%	0	0	0	120

4	3(c)	3(b)	3(a)
What is the progress made on those targets district-wise	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	Number of Officers who participated in the said conference	Whether any Statewide/Regional Conference held during the month.
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99	INAL	ing Balance
996	CIVIL+ CRIMINAL	lance
10	CIVIL	Institu
ω	CRIMINAL	Institution during the month
13	CIVIL+ CRIMINAL	the month
2	CIVIL	Dispo
1	CRIMINAL CRIMINAL	Disposal Cases during the month
3	CIVIL+ CRIMINAL	uring the
905	CIVIL	Closir
101	CIVIL CRIMINAL	ng balance at t the month
1006	CIVIL+ CRIMINAL	t the end of th
0.90%	CIVIL	% Increase vis a
2.02%	CRIMINAL	Closing balance at the end of the month wis a vis previous month more than five years old
1.00%	CIVIL+ CRIMINAL	in pendency month
0	CIVIL	Dispo
0	CIVIL CRIMINAL	Disposal of cases which ar more than five years old
0	CIVIL+ CRIMINAL	which are ears old
120	CIVIL CR	Pendenc more th
	CR	idenc ore th the e